

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhavan, New Delhi

Policy Circular No. 17 (RE-2010)/2009-14
To

Dated : 10.02.2011

All Regional Authorities
Members of Trade

Subject:- Allocation of cotton yarn export not being made today.

Attention is invited to Policy Circular No.15 (RE-2010)/2009-14 dated 1st February, 2011 through which applications were invited for allocation of cotton yarn export. Approximately 2500 applications were received. The balance amount was calculated by deducting amount already exported upto 15.1.2011 (from most recent DGCI&S data) from the existing ceiling of 720 Million Kgs. This balance quantity is very small.

2. When a very small residual amount is to be allocated amongst such a large number of applicants, the actual quantity that comes to the share of many applicants becomes commercially unviable because of its un-economic size. Therefore, an administrative decision has been taken to consider only such applicants who have recent experience on such export. Hence, only those applicants with export performance in 2009-10 will be considered for allocation in this round.

3. Line 6 & 7 of the e-mail sent earlier by the applicants contain details of export performance in 2009-10. As a matter of abundant caution the existing applicants are advised to send a confirmatory e-mail by 14th February 2011 (addressed to cottonyarnexport-dgft@nic.in) regarding their export performance during 2009-10. The e-mail confirmation from applicants needs to only specify their export in 2009-10, which was asked in line 6 & 7 of the e-mail format in Annexure-I of Policy Circular No. 15 dated 1.2.2011. In case no such confirmatory e-mail is received from an applicant, the e-mail sent earlier will be taken as final.

4. The applicants receiving the allocation will have to submit proof of their past export in 2009-10 (as intimated in their e-mails) to concerned RAs at the time of filing their applications for grant of export license in addition to other documents already mentioned in serial No. 3 (iii) of Policy Circular No. 15 dated 1.2.2011.

5. Since the last date of export is 31st March, 2011, the allocation would be completed as expeditiously as possible, on receipt of the confirmatory e-mails (last date of receiving such e-mails is 14.2.2011). In view of the above, the allocation of cotton yarn for export as stipulated in Policy Circular No. 15 dated 1.2.2011 is **not being made today**.

Sd/-
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